

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:240  
ANSWERED ON:07.12.2006  
POST MATRIC SCHOLARSHIP SCHEME FOR SC STUDENTS  
Athawale Shri Ramdas;Yadav Shri Ram Kripal

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

:

- (a) the annual target fixed for providing scholarship to SC students under Post Matric Scholarship scheme in the country;
- (b) the basic criteria for providing Post Matric Scholarship to the SC students;
- (c) whether Post Matric Scholarship Scheme for SC students in the country is being heavily affected due to non-availability of funds;
- (d) if so, the details thereof and reaction of the Government thereto;
- (e) whether there are demands from the State Governments/Union Territory Administrations to increase the financial assistance under the scheme; and
- (f) if so, the details thereof and reaction of the Union Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (f) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (f) of the Lok Sabha Starred Question No. 240 for 7.12.2006

No physical target is fixed. Scholarship is paid to the students whose parents/guardian's income from all sources does not exceed Rs. One lakh per annum. There is considerable increase in demands from State Governments/Union Territory Administrations as a result of wider coverage and upward revision of fees for various courses. Out of a provision of Rs. 440 crore, an amount of Rs. 265.20 crores has already been released in the current year. Steps have already been taken to release the funds available under the scheme.